IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(THROUGH VIRTUAL MODE)

CMAM No. 51/2008

National Insurance Co. Ltd (WCA).

...Petitioner(s)

Through: Mr. J.A. Kawoosa, Advocate.

Vs.

Javaid Ahmad Dar & Ors.

...Respondent(s)

Through: None

CORAM: Hon'ble Mr. Justice Sanjay Dhar, Judge

(Through Video Conferencing from Jammu wing of the

High Court)

(ORDER) 19.06.2020

Appearance of the respondents to await.

List again on 22nd of June, 2020 at 10:30 am.

(Sanjay Dhar) Judge

Srinagar 19.06.2020 "Bhat Altaf, PS"